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PART VIII.

Sale Notices of the Forest Department.

OFFICE OF THE DIVISIONAL FOREST OFFICER, PURI DIVISION.

NOTICE.

Auction sale of teak logs.—The Divisional Forest Officer, Puri Division, will auction the teak logs described below at Balugaon Railway Station, Bengal-Nagpur Railway, at 9-0 A.M., on 20th November 1939. This is the first of a series of auctions which will be made at approximately 4 or 6 week intervals.

2. *Description of the logs.*—The logs have been cut from plantation grown teak blown over by a cyclone in October 1938. The logs are nearly all quite sound. The sizes under bark, range from 2'-9" to 5'-0" midgirth, averaging about 3'-6" midgirth. Lengths vary from 13'-6" to 23'-6", averaging about 18'-0".

3. *Volumes for sale.*—The logs will be sold in lots, each lot containing 20 logs of about 300 c.ft. volume. Details of each lot are—

Sale lot no.	Depot lot no.	Volume in each lot ($\frac{1}{4}$ girth measurement).	Sale lot no.	Depot lot no.	Volume in each lot ($\frac{1}{4}$ girth measurement).
1	...	269.6 c.ft.	18	...	331.8 c.ft.
2	...	279.1 „	19	...	304.7 „
3	...	298.9 „	20	...	311.1 „
4	...	313.9 „	21	...	241.5 „
5	...	303.2 „	22	...	277.1 „
6	...	260.2 „	23	...	245.9 „
7	...	252.3 „	24	...	233.6 „
8	...	310.9 „	25	...	300.2 „
9	...	292.0 „	26	...	264.4 „
10	...	289.4 „	27	...	254.7 „
11	...	328.4 „	28	...	266.7 „
12	...	268.4 „	29	...	278.8 „
13	...	253.2 „	30	...	240.6 „
14	...	280.0 „	31	...	294.0 „
15	...	264.5 „	32	...	271.7 „
16	...	236.4 „	33	...	231.7 „
17	...	345.5 „			

4. *General terms of sale.*—Sale will be by outright auction for each lot (or series of lots if more than 1 lot are put up together). Bidders will be required to deposit earnest money of Rs. 30 for each lot of 20 logs before bidding. This earnest money will be returned to unsuccessful bidders. For successful bidders the earnest money will be retained and treated as part of the purchase price. The full purchase price must be paid within one week of the auction failing which the earnest money will be confiscated and the sale cancelled. This purchase price (less the earnest money) must be paid into any Government Treasury and the receipted chalan given to the Range Officer, Balugaon, who will not allow the removal of any log without this chalan.

All logs must be removed from the Government depot within 2 weeks of the auction. Failure to do this will result in rent being charged at a minimum rate of Rs. 2 per day or part of a day for each depot lot sized about 20' x 30' occupied. When any rent is due no log may be removed until the full rent is paid.

No log may be left on the road tracks between depot lots in the Government depot. The Divisional Forest Officer may exact penalties at his discretion for breach of this rule.

The Divisional Forest Officer is not bound to accept the highest or any bid or to give any reason for non-acceptance. He may withdraw any lot from sale or put up extra lots for sale or sell two or more lots together at his discretion.

The act of bidding and deposit of earnest money will be taken to show that the bidders understand and fully accept these terms of sale.

KEURDA, ORISSA : 30th October 1939. }

F. C. OSMASTON,

Divisional Forest Officer, Puri Division.